

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : :

PETITION NUMBER : CP/678/(IB)/2017

NAME OF THE PETITIONER(S) : ARIHANT INVESTMENT

NAME OF THE RESPONDENT(S) : VEREMAX TECHNOLOGIE SERVICES LTD

UNDER SECTION : 7 RULE 4

S.No.	Name (in Capital)	Represented by	Signature
1.	SRI. SATISH PARMAR S. ADVOCATE BEN SRI. SIDDHARTH M PADMANABHAN ADVOCATE	Veremax Technologie (Respondent)	PD/878as
2.	M. SUNIL KUMAR ADVOCATE	ARIHANT INVESTMENT	M. SK

ORDER

Counsels representing both the parties are present. Counsel for respondent prayed for time to file additional counter in relation to the documents filed by the petitioner. Time is enlarged at request. Put up on 24.01.2018.

→d
(S VIJAYARAGHAVAN)
Member (Technical)

→sd
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc